SECURED FINANCIAL CREDITOR							
S.No	Name of the Creditor	Category	Amount Claimed	Amount Accepted	Amount Rejected	Amount under verification	Remarks
							Amount received from CD on the
							Insolvency Commencement Date
							not considered as part of recover
							of CD in the personal name of
							Suspended Management and
							sought Financial Creditor to retu
							the amount. Penalty is calculated
							as per the terms of the sanction
							letter. Interest is also calculated
	1 ASREC (India) Limited	Secured Financial Creditor	26,36,69,304	25,64,74,731	71,94,573	-	per the terms of the sanction let
•			263669304.2	256474731	71,94,573.20		0